

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1903
ANSWERED ON:08.03.2006
TRANSIT TREATY WITH NEPAL
Saradgi Shri Iqbal Ahmed

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether discussions have been held recently on the Transit Treaty with Nepal;
- (b) if so, the details and the outcome thereof;
- (c) whether discussions regarding technical issues like rationalizing of transit points, passage of Indian goods through Nepal to bordering States like Bihar and new rail links were also held; and
- (d) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) Yes, Sir.

(b)-(d) The first round of discussion between the two Governments on the Treaty of Transit was held in Kathmandu on December 2-3, 2005 while the second round was held in New Delhi on January 4-5, 2006.

Discussions were held to review the modalities, routes, conditions of transit and customs arrangements as contained in the Protocol and Memorandum to the Treaty of Transit, which was in force upto January 5, 2006.

With a view to enable the two Governments to complete the review process as required under Article XI of the Treaty, the modalities, routes, conditions of transit and customs arrangements as contained in the Protocol and Memorandum to the Treaty were extended by the Government of India for a period of three months from January 6, 2006 upto April 5, 2006.